	Annexure – 9 Name of the corporate debtor: Laxmi Pipes Limited; Date of commencement of CIRP: 17.05.2023 (Order served to IRP dated 17.05.2023); List of creditors as on: 15.06.2023													
	List of other creditors (Other than financial creditors and operational creditors)													
	(Amount in₹)													
S.No.	Name of	Details of	claim	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any	
	creditor	received							contingent	any mutual	claim not	claim under		
		Date of	Amount	Amount	Nature of	Amount covered	Amount	Whethe	claim	dues, that	admitted	verification		
		receipt	claimed	of claim	claim	by	covered by	r related		may be set-				
				admitted		security interest	guarantee	party?		off				
1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	